



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,8th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5673/2021</a>	BABUL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
2	<a href="#">WP(C)/4573/2022</a>	BIKRAMJIT ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, ELEM. EDU GA, ASSAM MD H R AHMED MR. M R KHANDAKAR MR. RASHIDUL ISLAM (R-6) MR. A ROHMAN (R-6)
3	<a href="#">WP(C)/6107/2022</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. N GAUTAM (R-8) ASSTT.S.G.I.
4	<a href="#">WP(C)/8270/2022</a>	HARI PHUKAN <b>Versus</b> SIMALUGURI MUNICIPAL BOARD AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR P KATAKI (R-1) MRS R BEGUM (R-1)
5	<a href="#">WP(C)/8375/2022</a>	RATNESWAR PATGIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
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13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
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19)	MR. N ALAM	08-05-2024	To	17-05-2024



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BEFORE:

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3499/2023</a>	SAMBHU BAISHNAB <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	MR. A R BHUYAN (r-13) SC, CO OP MR. R A MAZUMDER (r-13) MR N A MAZARBHUIYA (r-13)
2	<a href="#">WP(C)/4731/2023</a>	UNUS ALI SHEIKH <b>Versus</b> THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. R GOSWAMI(R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
3	<a href="#">WP(C)/6146/2023</a>	DINAMANI KALITA AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
4	<a href="#">WP(C)/6995/2023</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> SHRI THAGIRAM NATH	MS. B SARMA	
5	<a href="#">WP(C)/1601/2024</a>	ANANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT

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**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5982/2023</a>	MUKTAM ALI @ MD. MUKHTAM ALI <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN	SC, APDCL
2	<a href="#">WP(C)/494/2024</a>	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS <b>Versus</b> CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
3	<a href="#">WP(C)/761/2024</a>	MD. NOOR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR B P SARMAH	SC, P AND R.D. GA, ASSAM
4	<a href="#">WP(C)/828/2024</a>	REETA DAS @ REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU
5	<a href="#">WP(C)/1009/2024</a>	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC

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